

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

**DATE: 1<sup>st</sup> December, 2015  
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR COMPLETION OF PLEADINGS</b>			
1.	Original Application No. 286/2015	Ved Pal Vs. MoEF & Ors.	Mr. Rishi Pal, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R-1 Ms. Sakshi Popli, Adv. Mr. Abhishek Paruthi with S. L. Gundli, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4
2.	Original Application No. 381/2015	Nazeer Ahmed Vs. Union of India & Ors.	Mr. Ajay K. Tiwari, Adv. for the Applicant  Ms. P. Batra Singh, Adv. for R-1 Mr. Nishant, Adv. for R-2 Mr. Abhishek, Adv. for R-4 Mr. Narender Pal Singh, Adv. for R-5 Mr. Rajkumar, Adv. with Mr. S. L. Gundli, SLO for CPCB
3.	Original Application No. 443/2015	Smt. Ganeshi Devi & Ors. Vs. Govt. of NCT of Delhi & Ors.	Mr. Sachin Jain, Adv. for Applicant  Mr. Dinesh Jindal, LO for R-1 Mr. D. Rajeshwar Sood, Adv. for R-2 Mr. U. K. Singhal, Adv. for R-5
<b>FOR HEARING</b>			
4.	Original Application No.188/2014	Toxics Links Vs U.O.I & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant  Mr. Vivek Chib & Mr. Asif Ahmed Adv. for R-1 Mr. Raj Kumar, Adv. With Mr. S.L. Gundli, Sr. L.O, CPCB for R-2 Mr. Ardhendumauli Kumar Prasad, Adv. for R-3 Mr. Ashutosh Choudhary & Upinder Singh, Adv. for R-4 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Adv. for R-5 Mr. Sanyam Saxena, Adv. for R-6 & 35 Mr. Shurodeep Roy, Adv. for R-7 Ms. G. Indira and Mr. K.V. Jagdishvaran, Adv. for R-8 & 37 Mr. Rudreshwar Singh & Gopal Jha, Adv. for R-9 & 38 Mr. C.D Singh, AAG and Mr. Apurv Kwap, Adv. (SCECB) and Mr. Yogmaya Agnihotri, CECB for R- 10 & 39 Mr. Shubham Bhalla, Adv. for R-11 MR. Varnika Singh &MR. Alok Kumar, Adv. for R-12 & 41 Mr. Dinesh Jindal, L.O, DPCC for R-13 & 42 Ms. Bansuri Swaraj, Ms. Snigdha Pandey and Ms. Shreya Bhatnagar, Adv. for R-14 & 43

			<p>Mr. Anil Grover, AAG. For R-15 &amp; 44  Mr. D.K.Thakur and Mr. Shariq Ahmed, Adv. for R-16  Mr. Vasudha Zubhi, Adv. for R-17  Mr. Jayesh Gaurav, Adv. for R-18 &amp; 47  Mr. Avijit Bhushan for Mr. Jogy Adv. for R-20 &amp; 49  Mr. Sunny Choudhry, Adv. for R-21  Mr. Tayenjam Momo Singh, Adv., for R-22  Mr. Pragyan Pradip Sharma, Adv. for R-23 &amp; 52  Mr. K.V. Girish Chowdary, Adv. for R-24 &amp; 53  Mr. A.K. Panda, Sr. Adv, Mr. S. Panda, Adv. for R-25  Mr. Abhimanu Gard, Adv. for R-26 &amp; 55  Ms. Richa Kapoor, Adv. for R-27  Ms. M. Yogesh Kanna, Adv. for R-29 &amp; 58  Mr. Anant A. Pavgi, Mr. Gopal Singh &amp; Mr. Rituraj Biswa, Adv. for R-30 &amp; 59  Mr. Mukesh Verma, Adv. for R-31  Mr. Pradeep Mishra, Mr. Daleep Kr. Dhayani, Adv. for R-32  Mr. Guntur Prabhakar, Adv. for R-34  Mr. Avijit Roy &amp; Mr. Ranjan Mozundar Adv. for R-36  Mr. C.D. Singh, AAG, for R-39  Ms. Suryanrayana Singh, AAG for R-45  Mr. Arif Sikander Mir, Adv. for R-46  Mr. Devashish Bhaluka &amp; Ms Anu Tyagi, Adv. for R-47  Mr. G. M. Kawoosa and Ms. Antima Bazar, Adv. for R-48  Mr. C.D.Singh, Adv. for R-50  Mr. Aprajita Mukherjee for State of Meghalaya Adv. and Mr. Rituraj Biswas for R-51  Mr. K. V. Girish Choudhary, Adv. for R-53  Mr. Kirti Mritum, Adv. for R-54  Mr. Anil Soni, Adv. for R-56  Mr. Rahul Verma, Adv. for R-60  Ms. Savitri Pandey Adv. for R-61  Mr. S. Biswajit, and Ms.Kalyani, Adv. for R-62  Ms. Aruna Mathur and Mr. Avnish Arputham, Adv. for R-64  Mr. Amit Agarwal, Adv. For State of W. Bengal  Mr. C.D. Singh, AAG, for SCECB  Ms. Yogmaya Agnihotri, Adv. for CECB  Ms. Alpana Poddar, Adv. for State of Rajasthan &amp; RPCB  Mr. Rudreshwar Singh, Adv. for State of Bihar &amp; BSPCB  Ms. Shubham Mahajan, Adv. for State of Daman &amp; Dui &amp; PCB  Mr. Devraj Ashok, Adv. for State of Karnataka</p>
5.	Original Application No. 524/2014	Sandeep Lathar Vs MoEF & Ors.	<p>Mr. Hirein Sharma, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R-1  Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R-3 to 15 &amp; 18  Mr. A.K. Prasad, Adv. for R – 16 &amp; 17</p>

6.	Original Application No. 157/2015 (M.A. No. 470/2015)	Sh. Davinder Pal Singh Vs. Govt. of NCT of Delhi & Ors.	Mr. Pankaj Vivek, Adv. for the Applicant Mr. Shiv Mangal Sharma, Adv. for Applicant in M.A. No. 1126/2015  Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for State of U.P. Mr. Dhruv Mehta, Sr. Adv. for R-2 & 3 Mr. Ajay Bhargava, Adv. for R-4 Mr. A. K. Prasad, Adv. for R-6 & 7 Mr. Jaideep Kumar, Adv. for R-8 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Shoaib Haidir, Adv. Mr. Shiv Mangal, Adv. for R-9 Ms. Savitri Pandey, Adv. for R-10
7.	Original Application No. 256/2015	Association of Radio Taxis Vs. Govt. of Delhi & Ors.	Ms. Sonal Jain, Advocate for Applicant  Mr. Vishwendra Verma, Adv. for R-1 Mr. D. S. Narula, Sr. Adv. with Mr. Lomesh Kiran, Adv. for R-2 & 3 Mr. D. Rajeshwar Rao for MCT&Delhi Police Mr. Pinaki Mishra, Sr. Adv. with Mr. Susmit Pushkar, Adv. for R-4 Mr. Mohit Chadha, Adv. Ms. Vanita Bhargava, Mr. Ajay Bhargava & Mr. Arvind Ray, Adv. for R-5 Mr. A. K. Prasad
8.	Original Application No. 177/2015	Gram Panchayat Thana Vs. Himachal Pradesh Power Corporation Limited (HPPCL) & Ors.	Mr. Anand Verma, Adv. for Applicant  Mr. Naresh K. Sharma, Adv. for R-1 Mr. Suryanarayana Singh, AAG for R-2 Ms. P. Batra Singh, Adv. for MoEF
9.	Original Application No. 261/2015	Rajeev Raheja Vs. Delhi Municipal Corporation & Ors.	Mr. Rajib Raheja, Adv. for Applicant  Ms. Pooja Kalra, Adv. for R-1 & 2 Mr. D. Rajeshwar Rao, Mr. Charanjeet Singh, Adv. for R-3 & 4
10.	Original Application No. 301/2015	All Nehru Place Development & Welfare Association Vs. South Delhi Municipal Corporation	Mr. Sandeep Bajaj & Mr. Ekank Mehra, Adv. for Applicant  Mr. Shubhra Parashar, Adv. with Ms. Laveena Passi, LO for SDMC

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